



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/401/2015	RAJENDRA KUMAR PRASAD Versus PRABHU NATH CHOUHAN and 2 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.S K BARKATAKI(R-2&3) MS.M DAS(R-2&3) MS.P BARUAHR-2and3 MS.N DUTTA(R-2&3) MS.M BORUAH(R-2&3) MR.D K NATH(R-2&3) MS.B SHARMA(R-2&3)
2	WP(C)/2295/2018	OIL INDIA LIMITED Versus EMPLOYEES STATE INSURANCE CORPORATION. N E REGIONAL OFFICE AND 5 ORS. D	MR. S CHAKRABORTY MR. S CHOUDHURY MR. K KALITA	SC, E S I
3	WP(C)/3904/2018	HARKA BAHADUR DORJEE Versus UNION OF INDIA AND 4 ORS.	MRS. S. BORA MS. N. CHAKRABORTY	MS. B. SARMA (R-1 TO 4) ASSTT.S.G.I.
4	WP(C)/3398/2019	UNE PERTIN Versus CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MS R B BORA
5	WP(C)/7580/2019	MANOJ KUMAR SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
6	Crl.Pet./426/2021	ALOK BARAN SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
7	Crl.Pet./525/2021	HAREN SARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	MR. K SINGHA MS G DAS MR P J PATAR PP, ASSAM
8	WP(C)/2517/2021	SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C
9	WP(C)/358/2022	UTTAM DAS AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS M DAS	GA, ASSAM MR. K P PATHAK MR. D GOGOI MR B GOGOI (R-6,7)
10	WP(C)/4813/2022	PRADIP DAS Versus THE STATE OF ASSAM AND 6 ORS.	MRS S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/311/2019	AMLAN SAIKIA Versus LALITA DAS AND 3 ORS.	MR R SENSUA MR S DAS	MR. M TALUKDAR MR G SAIKIA (r-2) MS. M TALUKDAR
2	WP(C)/3976/2021	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
3	WP(C)/4205/2021	DARRANG MATSHYAJIBI SOCIETY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MRS. S ISLAM	GA, ASSAM
4	WP(C)/4410/2021	SHOFIKUR RAHMAN @ SHOFIQR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MR. S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
5	WP(C)/5730/2021	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY G UDDIN MS. P ADHIKARI	GA, ASSAM MR. K GOSWAMI SC, AFDC
6	WP(C)/6661/2021	LUHIT CHANDRA BORAH AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MS. S BORA	GA, ASSAM ASSTT.S.G.I.
7	I.A.(Civil)/334/2022 in WP(C)/1939/2019	BHABEN BORAH Versus THE UCO BANK AND 4 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY	GA, ASSAM
	WITH WP(C)/1939/2019 CAVT. NO. 0179/2019	BHABEN BORAH Versus THE UCO BANK AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA	MR R. K. DUTTA (R-1-R-3) MR. N. BORUAH MR. N. BORUAH MR. H.K. HAZARIKA, JUNIOR GOVT. ADVOCATE(R-4) FOR CAVEATOR
8	Crl.Pet./370/2022	JITU BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
9	WP(C)/1706/2022	OMAR ALI SK AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM

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